

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 114
Cont. A (IBC) No. 03/425/JPR/2023
Under Section 425 of IBC, 2016

In the matter of:

Kamal Kumar Jain, RP

...Applicant

Versus

Girjesh Kumar Dalmia Prop. of M/s Salasar Textiles

...Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant

: Kamal Kumar Jain, RP

ORDER

Heard Mr. Kamal Kumar Jain, RP present in person. List the matter on

27.03.2023.



(Prasanta Kumar Mohanty)
Technical Member



(Deep Chandra Joshi)
Judicial Member

March 15, 2023